

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1506(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	RAJU SHARMA VS BRS ENTERTAINMENT PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Petitioner
Mr. Yash Dalmia, Adv.]

Ms. Manju Bhuteria, Adv.] For the Respondent
Mr. Shubhendu Halder, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent present.
2. At joint request, list the matter for further consideration on **19.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.